

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir. The profitability of the leased fleet depends on the routes they operate. However, due to depressed yields on account of low load factors and low revenue per seat, some routes operated by the leased fleet have shown operating losses.

(b) Yes, Sir.

(c) The erstwhile constituents of Air India, had placed an order of 111 aircraft to be delivered from 2006 to 2012. Of these 111 aircraft, 51 have joined the fleet. The remaining aircraft will be inducted as per the revised delivery schedule.

#### **Imposition of user charges on air passengers**

1805. SHRI R. C. SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Airports Authority of India (AAI) is planning to impose user charges on passengers flying out of airports that AAI has upgraded;

(b) if so, the details of airports on which AAI is proposed to impose user charges; and

(c) the details of formula adopted in imposing user charges on domestic and international passengers?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) to (c) A proposal to impose User Development Fee at Trivandrum, Ahmedabad, Udaipur, Amritsar, Varanasi, Vizag, Trichy, Jaipur and Mangalore has been received from Airports Authority of India which is under examination.

#### **Allotment of land for Airport in Madhya Pradesh**

†1806. SHRI RAGHUNANDAN SHARMA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the airports for the development of which the Airports Authority of India (AAI) has been allotted land by State Government of Madhya Pradesh;

(b) whether development work has been completed there;

(c) whether the AAI has demanded additional land measuring between 1.58 acres to 2.00 acres from the State Government;

(d) if so, the details of the action taken by Government;

(e) whether the development works relating to the building of terminals and night landing facility has been completed after the allotment of land; and

(f) if not, by when the same would be completed?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Airports Authority of India (AAI) has been allotted land by the Government of Madhya Pradesh at Indore and Bhopal airports.

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†Original notice of the question was received in Hindi.